

## **Lalla Ram Maurya Vs Income Tax Officer**

**Court:** Income Tax Appellate Tribunal (Delhi D Bench)

**Date of Decision:** July 29, 2019

**Acts Referred:** Income Tax Act, 1961 " Section 10(38), 68, 115BBE, 131

**Hon'ble Judges:** R.K. Panda (AM); Kuldip Singh, J

**Bench:** Division Bench

**Advocate:** Saubhagya Agarwal, Naina Soin Kapil

**Final Decision:** Allowed

### **Judgement**